

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT  
AND PUBLIC ASSET MANAGEMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. †3573**  
TO BE ANSWERED ON TUESDAY, MARCH 27, 2018  
CHAITRA 6, 1940 (SAKA)

**Mobilisation of additional financial resources through disinvestment**

†3573. SHRI LAL SINH VADODIA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is considering to mobilise additional financial resources through disinvestment of public sector undertaking to fulfil the fiscal deficit;
- (b) if so, whether Government has taken any steps in this direction so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PON. RADHAKRISHNAN)

(a) to (c): Disinvestment of Government's shareholding through listing and minority stake sale in Central Public Sector Enterprises (CPSEs) is undertaken to unlock the true value of company, promote public ownership and higher degree of accountability. In case of strategic disinvestment of CPSEs, Government decides to exit from the non-priority public sector enterprises in favour of a strategic buyer who may bring in funds/technology/new management etc. for optimum development of business potential and growth of the companies.

Receipts from CPSEs' disinvestment are one of the sources of resource inflows for the Government. The budgetary estimates accordingly, factors in receipts from disinvestment of stake in CPSEs as well.

Annual disinvestment targets provided in the budget are achieved by undertaking divestment through listing, minority stake sale and strategic disinvestment in the indentified CPSEs as per the market conditions and extant policy considerations. For the FY 2017-18, the target for receipts from disinvestment have been revised from Rs. 72,500 crore to Rs. 1.00 lac crore.

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